|       | · WEEKLY STAT                                 | EMENT FOR DISPATO | CH OF ORDERS   |                                      |
|-------|---|-------------------|--|--------------------------------------|
|       | EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 |                   |  |                                      |
|       |   |                   |  |                                      |
| S/NO. | APPEAL NO.                                    | ORDER NO.         | DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS | DATE ON<br>WHICH ORDER<br>DISPATCHED |
|       |   | FINAL ORDER       |  |                                      |
|       |   |                   |  | 25/04/2023                           |
| 1.    | E/52335/2018                                  | FO/50492/2023     | 17/04/2023   | 25/04/2023                           |
| 2.    | E/51009/2020                                  | FO/50504/2023     | 24/04/2023   | 25/04/2023                           |
| 3.    | E/52288/2021                                  | FO/50505/2023     | 24/04/2023   | 25/04/2023                           |
| 4.    | E/52571/2018                                  | FO/50523/2023     | 24/04/2023   | 23/04/2023                           |
|       |   | MISC ORDER        |  |                                      |
|       |   | Nill              | ,  |                                      |
|       |   | I.O. ORDER        |  |                                      |
|       |   | Nill              |  |                                      |
|       |   |                   |  | Deputy Registra<br>Excise Branch-D   |

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepated by: Vikash (UDC)